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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

CS(COMM) 361/2023 & CC(COMM) 21/2023, I.A. 10606/2023, +

#### I.A. 14719/2023

#### CONQUEROR INNOVATIONS PRIVATE LIMITED & ANR. .....Plaintiffs Through:

Ms. Swathi Sukumar, Senior Advocate Nikhil with Mr. Sharma. Mr. Siddharth Sharma and Mr. Davesh Vashishtha. Advocates

versus

#### XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED Through:

.....Defendant Mr. L. Badrinarayanan, Mr. Prashant Mr. Ankur Phillips, Garg, Ms. Vindhya S. Mani and Mr. Bhuvan Malhotra, Advocates

### **CORAM:** HON'BLE MR. JUSTICE AMIT BANSAL

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# 09.04.2025

<u>ORDER</u>

- 1. Submissions on behalf of the defendant have been concluded.
- List for rejoinder submissions on 02<sup>nd</sup> May, 2025, at 02:30 PM. 2.

## AMIT BANSAL, J

**APRIL 9, 2025** ds

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